

CENTRAL ADMINISTRATIVE TRIBUNAL, CIRCUIT BENCH, GWALIOR

Original Application No. 555 of 2002

Gwalior, this the 16th day of July 2003

Hon'ble Shri Kuldip Singh, Judicial Member
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Brijesh Kumar Shreevas, S/o.
Late Shri Kedar Singh Shreevas,
Age 25 years, Occupation - Unemployed
R/o. - Behind Police Colony, Khadan
Road, Banmore, Tahsil & District
Morena, M.P.

... Applicant

(By Advocate - Shri Tajuddin Khan)

V e r s u s

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. Commandant, N.C.C. Women Training School, Station Road, Gwalior.
3. Welfare Officer Adjutant, N.C.C. WOTS, Gwalior, M.P.

... Respondents

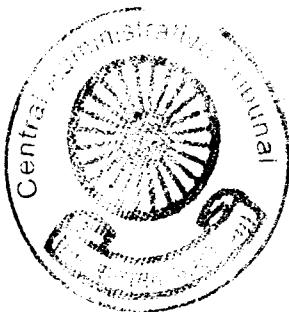
O R D E R (Oral)

By Kuldip Singh, Judicial Member -

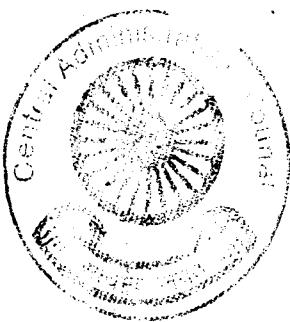
The applicant has filed this Original Application seeking a direction to the respondents for appointment of the applicant on the post of L.D.C. on compassionate basis as per the Rules.

2. The applicant's father Shri Kedar Singh Shreevas was working under respondent No. 2 as an L.D.C. and who died in harness on 14/05/1999. The applicant has made an application seeking appointment on compassionate ground which is still pending and has not yet been decided by the respondents.

3. Keeping in view the ~~observations~~ ^{facts & circumstances}, it would be appropriate if the OA is disposed of at this stage itself, with a direction to the respondents to decide the application of the applicant by a speaking order within a stipulated period.



4. Accordingly, the Original Application is allowed and the respondents are directed to pass the necessary orders in accordance with the rules and the instructions on the subject, within a period of 2 months from the date of receipt of copy of this order. OA stands disposed of.



Sd/—
(Anand Kumar Bhatt)
Administrative Member

Sd/—
(Kuldeep Singh)
Judicial Member

TRUE COPY

DM
17-7-03

AO
Court Officer,
Central Administrative Tribunal
Jabalpur Bench, Jabalpur.

"SA"

① Sh. To Jyoti Khan
Adv. Law
② Recd. 2 with ct

Copy received
Received
18-7-2003.

Received
22-7-03
J. B.

Gov

CENTRAL ADMINISTRATIVE TRIBUNAL, CIRCUIT BENCH, GWALIOR

Original Application No. 555 of 2002

Gwalior, this the 16th day of July 2003

Hon'ble Shri Kuldip Singh, Judicial Member
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Brijesh Kumar Shreevas, S/o.
Late Shri Kedar Singh Shreevas,
Age 25 years, Occupation - Unemployed
R/o. - Behind Police Colony, Khadan
Road, Banmore, Tahsil & District
Morena, M.P.

... Applicant

(By Advocate - Shri Tajuddin Khan)

V e r s u s

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. Commandant, N.C.C. Women Training School, Station Road, Gwalior.
3. Welfare Officer Adjutant, N.C.C. WOTS, Gwalior, M.P.

... Respondents

O R D E R (Oral)

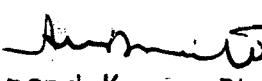
By Kuldip Singh, Judicial Member -

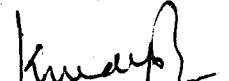
The applicant has filed this Original Application seeking a direction to the respondents for appointment of the applicant on the post of L.D.C. on compassionate basis as per the Rules.

2. The applicant's father Shri Kedar Singh Sreevas was working under respondent No. 2 as an L.D.C. and who died in harness on 14/05/1999. The applicant has made an application seeking appointment on compassionate ground which is still pending and has not yet been decided by the respondents.

3. Keeping in view the ~~observations~~ ^{facts & circumstances}, it would be appropriate if the OA is disposed of at this stage itself, with a direction to the respondents to decide the application of the applicant by a speaking order within a stipulated period.

4. Accordingly, the Original Application is allowed and the respondents are directed to pass the necessary orders in accordance with the rules and the instructions on the subject, within a period of 2 months from the date of receipt of copy of this order. OA stands disposed of.


(Anand Kumar Bhatt)
Administrative Member


(Kuldip Singh)
Judicial Member

"SA"